

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1256
TO BE ANSWERED ON THE 30TH JULY, 2024

NAMO DRONE DIDI SCHEME

1256. SHRI LAVU SRI KRISHNA DEVARAYALU:
SHRI B K PARTHASARATHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of beneficiaries, drones distributed and operational under the Namu Drone Didi Scheme in Andhra Pradesh, district-wise;
- (b) the number of women in Andhra Pradesh who are completed training, received the Remote Pilot Certificate (RPC) from DGCA, and subsequently purchased drones, district-wise;
- (c) the average number of training sessions conducted for Drone Didi in Andhra Pradesh under this scheme before receiving the Remote Pilot Certificate;
- (d) whether the Government has conducted any survey on the income earned by Drone didis after training under the scheme; and
- (e) if so, the details of the income earned by drone didis in Andhra Pradesh and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The Government has approved 'Namu Drone Didi' as Central Sector Scheme for providing drones to the Women Self Help Groups (SHGs) with an outlay of Rs. 1261 Crores for the period from 2023-24 to 2025-26. The scheme aims to provide drones to 15000 selected Women SHGs for providing rental services to farmers for agriculture purpose (application of fertilizers and pesticides). Of the total 15,000 drones, first 500 drones have been procured by Lead Fertilizer Companies (LFCs) in 2023-24, using their internal resources and distributed to selected SHGs. Remaining 14500 drones are to be provided

under this scheme during 2024-25 and 2025-26. As a part of first 500 drones, 108 drones have been supplied to the women SHGs of the State of Andhra Pradesh.

(b): 108 members of the women SHGs have been trained as drone pilots at various authorized Remote Pilot Training Organizations (RPTOs) authorized by Directorate General of Civil Aviation (DGCA). The district-wise drone supplied and drone pilots trained in the State of Andhra Pradesh is enclosed as Annexure-I.

(c): The training sessions conducted for training of members of women SHGs in the State of Andhra Pradesh were 9-12 days duration.

(d) & (e): The drones have been supplied to the women SHGs in the State of Andhra Pradesh in the month of March 2024. The actual use of these drones would be in Kharif 2024 season and therefore, the assessment of drone services and income earned by the women SHGs in the State of Andhra Pradesh is so far not available.

Annexure-I

District-wise drone supplied and drone pilots trained in the State of Andhra Pradesh

S. No.	District	No. of drones supplied	No. of members of Women SHGs trained as drone pilot
1	Anakapalle	1	1
2	Alluri Seetharamaraju	1	1
3.	Ananthapuram	5	5
4.	Annamayya	5	5
5.	Bapatla	6	6
6.	Chittoor	6	6
7.	Dr B R Konaseema	1	1
8.	Eluru	6	6
9.	Guntur	1	1
10.	Kakinada	4	4
11.	Krishna	7	7
12.	Kurnool	10	10
13.	Nandyal	9	9
14.	NTR	3	3
15.	Palnadu	4	4
16.	Prakasam	6	6
17.	SPSR Nellore	5	5
18.	Sr. Satya Sai	1	1
19.	Srikakulam	11	11
20.	Tirupathi	2	2
21.	West Godavari	6	6
22.	YSR Kadapa	8	8
	Total	108	108
